

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 203

Dated 22.07.2020

In view of resolution dated 22.07.2020 of Hooghly District Bar Association, as well as declaration of lock down of all affairs by the Government of West Bengal , **all the Judicial Work (Except Remand file) as well as administrative work of Hooghly Sadar Sub-Division shall be suspended on 23.07.2020 and 29.07.2020.** Cases fixed on the aforesaid dates shall be rescheduled on next working days.

Inform all concerned.

Sd/-

District Judge, Hooghly
22.07.2020